

In the Central Administrative Tribunal
Calcutta Bench

MA No.58 of 2003
(OA No.606/96)

3-4-2003

Present : Hon'ble Mr.S.Biswas, Member(A)

U.O.I. & Others (Statistics)

-Vs-

Bijoy Kr.Roy and Others

For the applicants : Mr.M.S. Banerjee

For the respondent : Mr.P.Chatterjee

Mr.K.C. Saha

ORDER

Heard both the parties. The applicant in the MA prays for granting three months time for implementing the order of the Tribunal. Accordingly, the prayer for granting three months time i.e. upto 30-4-03 is allowed. MA is disposed of accordingly.

Member(A)